SHRI R.P.N. SINGH: Sir, the Ministry has decided to do a feasibility study on this stretch. As soon as we will get the feasibility report, we will take further action.

DR. K. MALAISAMY: There are umpteen numbers of highways throughout the length and breadth of the country. I need fundamental information. *(Interruptions)* How many roads are taken up for widening? How much work has been done? How much time they will take to finish?

SHRI KAMAL NATH: Sir, this is out of the scope of the question. But, if there is any specific information which the hon. Member wants, he can write to me. I will be happy to provide him with the details.

SHRI RAJEEV SHUKLA: Sir, I want to know from the hon. Minister that in the same State, the Central Government has given some money to the Maharashtra Government for widening of the Nashik-Shirdi road. What has happened to that project? Last time also, I had asked the same question.

SHRI R.P.N. SINGH: Sir, this is out of the scope of the question. The road is from Mumbai to Goa. If the hon. Member gives it to me in writing, I would try to answer.

SHRI RAJEEV SHUKLA: Last time also, I had asked this question. But, you have not given anything in writing. ...*(Interruptions)*

SHRI KAMAL NATH: Sir, I appreciate the Member's concern and his drawing attention to this fact. This is an important road. In the Ministry, it is being processed for expeditious taking up.

DR. PRABHAKAR KORE: Sir, Goa is a very important tourist centre in our country. If you want to go to Goa, either you have to go by flight or by sea. Goa borders are in Karnataka and Maharashtra. None of the roads is in good condition. Even Karnataka and Goa are hardly 130 kilometres. There is NH-4. The whole business of Goa goes from Karnataka. But, there, not even one car can be driven. Whether the Minister knows about the National Highway no.4A. There is a Goa-Karnataka border. When are you going to take it up?

SHRI R.P.N. SINGH: Sir, about the road from Mumbai to Goa, I can tell you right up to the stretch which is up to Karnataka. The total length of National Highway in the State of Goa between Patradevi which is on the Maharashtra-Goa border to Pollem which is on Goa-Karnataka border, is 139 kilometres. This stretch is maintained by the State PWD in a traffic-worthy condition. But, I would like to tell the House that this stretch has been included in the NHDP Phase-III for four to six-laning at an estimated cost of Rs.872 crores. The RFP to five shortlisted bidders were issued. The bid submission date for this project is 15th March 2010 and we will be taking it up as soon as the RFP is completed.

Migration of labourers

*183. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has any system to assess the number of labourers migrating from one State to another, more so from neighbouring countries; and

(b) if so, the number of migrating labourers from different States and from different neighbouring countries?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) and (b) The Government has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979 (ISMW) to regulate the employment of inter-state migrant workmen and to provide for their conditions of service and for matter connected therewith. As per ISMW Act the contractor who recruits any person in a state for the purpose of employing in establishment situated in another state, a licence needs to be obtained from the Licensing Officer who has jurisdiction in relation to that area wherein the recruitment is made. The contractor also needs to take a license from the Licensing Officer who has the jurisdiction where the establishment is situated. As per Census, 2001, the State-wise number of migrant workers is given in Statement-I (*See* below).

In case of labourer migrating from neighbouring countries, Indian Mission may grant an employment Visa to a foreigner desirous of coming to India for the purpose of employment subject to certain conditions. As per requirement under the Registration of Foreigners Rules, 1992, all foreign national who enter India on a visa valid for a stay in India for a period of more than 180 days are required to register themselves with the FRRO (Foreigners Regional Registration Office)/FRO (Foreigners Registration Officer) within 14 days of arrival. Information is not compiled on the basis of number of labourers migrating from neighbouring countries. However, as per information compiled by Bureau of Immigration, the total number of registered neighbouring foreigners-country and profession-wise as on 31.12.2008 is given in Statement-II.

Statement-I

Number of Migrant Workers (State-wise) as per Census 2001

Sl. No.	Name of the State/UTs	No. of Migrant Workers
1	2	3
1.	Andhra Pradesh	1,22,16,818
2.	Arunachal Pradesh	2,25,768
3.	Assam	29,86,859
4.	Bihar	71,76,727
5.	Chhattisgarh	42,67,932

1	2	3
6.	Goa	3,00,067
7.	Gujarat	91,25,305
8.	Haryana	36,44,364
9.	Himachal Pradesh	13,82,382
10.	Jammu and Kashmir	7,56,768
11.	Jharkhand	35,29,242
12.	Karnataka	82,25,307
13.	Kerala	28,01,353
14.	Madhya Pradesh	1,01,21,017
15.	Maharashtra	2,07,81,152
16.	Manipur	2,08,189
17.	Meghalaya	1,95,321
18.	Mizoram	1,78,687
19.	Nagaland	1,79,646
20.	Orissa	46,63,274
21.	Punjab	35,42,268
22.	Rajasthan	91,57,667
23.	Sikkim	1,14,009
24.	Tamil Nadu	77,86,130
25.	Tripura	4,03,830
26.	Uttar Pradesh	1,41,28,362
27.	Uttarakhand	15,12,050
28.	West Bengal	96,31,648
29.	Delhi	28,07,258
30.	Andaman and Nicobar Islands	87,224
31.	Chandigarh	2,78,187
32.	Dadra and Nagar Haveli	50,107
33.	Daman and Diu	43,891
34.	Lakshadweep	7,966
35.	Puducherry	1,65,681
	TOTAL	14,26,82,456

Statement-II

Number of registered foreigners, country and profession-wise as on 31.12.2008

Country	Students	Foreign officials	Employees	Tourists	Tech. Experts	Doctors and Nurses	Business*	Journalists	Others**	Total	Refugees
Bangladesh	1391	3	99	58	5	14	15	161	2838	4584	30081
Bhutan	0	2	0	0	0	0	0	0	0	2	0
China	1150	0	761	21	165	31	136	41	939	3244	0
Myanmar	377	0	40	10	0	1	13	0	292	733	1604
Nepal	5	5	0	2	0	0	0	0	19	31	0
Sri Lanka	2685	75	743	487	32	25	38	2	7744	11831	73615
TOTAL	5608	85	1643	578	202	71	202	204	11832	20425	105300

*Business includes figures of Owners and Proprietors and Petty Traders also.

**Others includes figures of Housewives, children, Casual Visitors, Artists, Teachers, Evangelists, Social Workers, Admn. Personnel, *Etc*.

DR. E.M. SUDARSANA NATCHIAPPAN: Sir, there are two parts of my question concerning migrant labourers within India and migrant labourers from neighbouring countries. The figure given according to the 2001 Census is 14,26,82,456 for the internal migrant labourers, and more than 1,25,000, for migrant labourers from the neighbouring countries. Sir, in 20 years, there is a huge change in the migration of labourers from one State to another. Is there any calculation made? On that basis, the welfare of migrant workers is looked after by the Government of India with the help of State Governments.

MR. CHAIRMAN: Thank you.

SHRI MALLIKARJUN KHARGE: Sir, concerning part one, as the hon. Member already knows, the Government of India is keen to help the migrant workers and it is a little bit difficult to identify some of the migrant workers. Anyway, the Government of India has constituted a Task Force, and that Task Force is going to give some suggestions. As soon as we receive the suggestions, we will try to help the migrant workers.

MR. CHAIRMAN: Thank you. Second supplementary.

DR. E.M. SUDARSANA NATCHIAPPAN: Sir, in China, the authorities are encouraging the migration of workers from rural areas to urban areas and they are creating the infrastructure on the basis of migration every year. I want to know whether the Government is having such a proposal to look after the welfare of migrant labourers.

SHRI MALLIKARJUN KHARGE: Sir, as far as the inter-State migration is concerned, I have already told that we have constituted a Task Force Committee and that Task Force Committee is looking after the social security, their health problems and other things. They are considering all that. So, definitely, as soon as their report is received, we will take action.

Regarding the Chinese example that the hon. Member has quoted, I do not have any information about that. If he furnishes that information to me, we will try to help, according to that, our migrant workers.

MR. CHAIRMAN: Thank you. Shri Prakash Javadekar.

श्री प्रकाश जावेडकर : सभापति महोदय, यह बहुत महत्वपूर्ण मुद्दा है कि देश के एक कोने से दूसरे कोने में रोज़गार के लिए लोग जाते हैं, जैसे महाराष्ट्र में 2 करोड़ 7 लाख दूसरी जगहों के लोग काम करते हैं, आंध्र प्रदेश में 1 करोड़ 22 लाख लोग काम करते हैं या मध्य प्रदेश में 1 करोड़ से ज्यादा लोग काम करते हैं, तो ये जो आंकड़े हैं, इनका एक कारण यह है कि इंटर-लैंड में यानी जिस प्रदेश से लोग आते हैं, खासकर अकुशल कारीगर, unskilled workers, वहां अगर अर्थव्यवस्था ठीक नहीं होती है, वहां अगर प्रोग्रेस नहीं होती है, तो वहां से लोगों को दूसरे प्रदेशों में जाना पड़ता है। महोदय, हर आदमी अपने गांव में ही काम करना चाहता है, अपने क्षेत्र में ही काम करना चाहता है, तो मेरा specific सवाल यह है कि उसके लिए सरकार की क्या योजना है? साथ ही बांग्लादेश से केवल वैध लाइसेंस लेकर, valid visa पर जो लोग आए हैं, वे तो 4,000 हैं, लेकिन जो visa लेकर नहीं आते हैं, अवैध घुसपैठ करते हैं, उनके बारे में सरकार क्या कर रही है?

श्री मल्लिकार्जुन खरगे : सर, जो माइग्रेंट वर्कर्स एक स्टेट से दूसरे स्टेट में काम करने के लिए जाते हैं, बहुत ही कमज़ोर आर्थिक हालत होने की वजह से वे जाते हैं, लेकिन आपको यह मालूम है कि recently, यानी दो साल से हमने नरेगा की जो स्कीम चलाई है, इससे हर स्टेट में कम से कम सौ दिन का काम उन कामगारों को, उन वर्कर्स को मिल रहा है, इसलिए अगर हम पिछले दो साल के आंकड़े देखेंगे, तो पाएंगे कि माइग्रेशन में कमी हो रही है। दूसरी जो स्कीम्स हैं, जैसे भारत निर्माण योजना, प्रधान मंत्री ग्रामीण सड़क योजना, स्वर्ण जयंती शहरी रोज़गार योजना - ऐसी जो अनेक योजनाएं हैं, इनसे भी बहुत से वर्कर्स को rural employment में भी फायदा हो रहा है।

जहां तक माइग्रेशन का सवाल है, यह ग्रेज्युअली कम हो रहा है। दूसरी चीज, जहां तक बंगला देश का सवाल है, उसको होम मिनिस्ट्री डील करती है कि उनके कितने लोग आए तथा कितने लोगों का इमिग्रेशन हुआ और उस इलाके की पूरी देखभाल करने के बारे में मेरे पास ज्यादा मालूमात नहीं है। आपके जो भी सजेशंस हैं, मैं उनको होम डिपार्टमेंट को भिजवा दूंगा।

श्री आर0सी0 सिंह : सर, माइग्रेंट लेबर को एक कम्प्रहेंसिव आई0 कार्ड देने की बात थी। इसमें क्या प्रगति हुई हैं, मैं जानना चाहता हूं?

श्री मल्लिकार्जुन खरगे : अभी यह शुरू नहीं हुआ है, क्योंकि जैसा आप जानते ही हैं कि हर कांट्रेक्ट पर माइग्रेंट वर्कर को रजिस्टर करना चाहिए तथा हर लेबर का नाम रजिस्टर में दर्ज करना चाहिए। लेकिन बहुत सी जगह इसकी कमी है। इस एक्ट को किस ढंग से मजबूत करना चाहिए, इसके बारे में भी हम सोचेंगे। रिसेंटली जो हमने डिपार्टमेंट में टास्क फोर्स कंस्टीट्यूट की है, उनको भी मैं इस बारे में कहूंगा कि आपकी सलाह ठीक है। लेकिन इससे एक बात है कि राष्ट्रीय स्वास्थ्य बीमा योजना के कारण अगर डिस्ट्रिब्यूट हो गए तो यह माइग्रेंट वर्कर्स की भी समस्या थोड़ी कुछ हल हो सकती है और हम आइडेंटिफाई कर सकते हैं। सारे माइग्रेंट वर्कर्स को कार्ड देने का कार्य अभी पूरा नहीं है, तो इसके बारे में हम सोचेंगे।

श्री राजीव प्रताप रूडी : सर, इस प्रश्न को तथा इसके जवाब को आप स्वयं देखें। इसमें सवाल के जवाब में कुछ न कुछ एक विरोधाभाष है। यह जो माइग्रेंट वर्कर्स की सूची यहां दी गई है, इसमें दिया है कि 1 करोड़ 22 लाख लोग आंध्र प्रदेश में जाकर काम करते हैं, 77 लाख लोग बिहार में जाकर काम करते हैं। यही मैं समझना चाहता हूं कि मंत्री जी इस प्रश्न का जवाब स्पष्ट बताएं। मुझे तो समझ में ही नहीं आ रहा है कि 77 लाख लोग बिहार में जाकर कैसे काम करते हैं?......(**व्यवधान**) सवाल उल्टा है। एक मिनट जरा इसको ध्यान से देखा जाए। अगर मेरा लौजिक सही है तो इसका मतलब है कि दो करोड़ लोग महाराष्ट्र से निकल करके बाहर जाते हैं। सर, इसको सही तरह से समझाएं कि जो लोग उस राज्य में जाकर काम करते हैं तथा जो लोग उस राज्य से बाहर जाकर काम कर रहे हैं? कृपया इसको मंत्री जी स्पष्ट करें। इसका मतलब है कि महाराष्ट्र से दो करोड़ लोग बाहर जाते हैं। इस सवाल का जवाब भी बताइए। मंत्री जी, It is impossible. There is something erroneous in this answer. *(Interruptions)*. 77 लाख लोग बिहार में बाहर से आकर काम करते हैं।........(**व्यवधान**)

MR. CHAIRMAN: Let us hear the clarification. *(Interruptions)*.

श्री राजीव प्रताप रूडी : सर, पढ़ कर देख लीजिए, इस क्वेश्चन का जो आंस्वर है। आंध्र प्रदेश में 1 करोड़ 22 लाख लोग बाहर से कहां से आएंगे।........(**व्यवधान**) There is some error in this answer. Will the Minister explain it? *(Interruptions)*.

MR. CHAIRMAN: Let us here the explanation. *(Interruptions)*. आप बैठ जाइए......(**व्यवधान**) पाणि जी, प्लीज।......(**व्यवधान**) एक मिनट बैठ जाइए, बात तो सुन लीजिए।......(**व्यवधान**)

श्री रामदास अग्रवाल : इनका उत्तर स्पष्ट होना चाहिए।.......(**व्यवधान**)

श्री रवि शंकर प्रसाद : आपसे मैं आग्रह करुंगा कि मंत्री जी जिम्मेदारी से जवाब दें।......(**व्यवधान**)

SHRI RAJIV PRATAP RUDY: How is it possible? ...*(Interruptions)*.

MR. CHAIRMAN: Please don't intervene. ...*(Interruptions)*.

SHRI RAJIV PRATAP RUDY: It means 2 crore people from Maharashtra are going out.

श्री रामदास अग्रवाल : सही उत्तर तभी माना जाएगा.......(**व्यवधान**)

MR. CHAIRMAN: Let us hear the clarification.

श्री मल्लिकार्जुन खरगे : सर, मुझे जो जानकारी दी गई है......(**व्यवधान**)

श्री रवि शंकर प्रसाद : किसने जानकारी दी है आपको?

श्री मल्लिकार्जुन खरगे : जो सेंसेस के आंकड़े हैं, उनके मुताबिक हमने यह इंफार्मेशन दी है। अगर इसमें कुछ त्रुटियां हैं......(**व्यवधान**)

श्री सभापति : प्लीज, आप बात तो सुन लीजिए, पूरी।

श्री मल्लिकार्जुन खरगे : सेंसेस के जो आंकड़े माइग्रेंट वर्कर्स के बारे में दिए गए हैं, वे ही हमने यहां पर पेश किए हैं।

SHRI RAJIV PRATAP RUDY: That means 2 crore people from Maharashtra are going outside. *(Interruptions)*.

MR. CHAIRMAN: Mr. Rudy, please...*(Interruptions)*

SHRI RAJIV PRATAP RUDY: Two crore people from Maharashtra go outside... *(Interruptions)* Sir, this answer means that two crore people from Maharashtra go outside. Then, why are people in Mumbai getting agitated?*(Interruptions)*

MR. CHAIRMAN: Rudyji, please...*(Interruptions)*

SHRI RAJIV PRATAP RUDY: This is a stunning revelation...*(Interruptions)*

MR. CHAIRMAN: Please resume your places...*(Interruptions)* Please do not interrupt...*(Interruptions)*

श्री रवि शंकर प्रसाद : आपके कर्णाटक में 82 लाख लोग जाते हैं। ...(**व्यवधान**)..

श्री सभापति : आप बैठ जाइए। ..(**व्यवधान**)..

श्री राजीव प्रताप रूडी : सर, आप इसको पढ़कर देख लीजिए। ..(**व्यवधान**)..

श्री तारिक अनवर : ये कौन-से आंकड़े हैं ? ..(**व्यवधान**)..

श्री मल्लिकार्जुन खरगे : सर, ..(**व्यवधान**).. सर, माइग्रेंट वर्कर्स आने वाले भी होते हैं और जाने वाले भी होते हैं ।..(**व्यवधान**).. आप सुनिए। ..(**व्यवधान**)..

श्री सतीश चन्द्र मिश्र : आप मिक्स करके मत बताइए। आप अलग-अलग करके बताइए।..(**व्यवधान**)..

श्री तारिक अनवर : ये कौन-से आंकड़े हैं, आने वालों के हैं या जाने वालों के हैं ? ..(**व्यवधान**)..

श्री मल्लिकार्जुन खरगे : सर, यह census की फिगर्स हैं। ये authentic हमको दी गई हैं। ..(**व्यवधान**).. हमने उनसे पूछा है। उनके देने के बाद ही हमने authentic आंकड़े यहां पर पेश किए हैं। ..(**व्यवधान**).. माइग्रेंट वर्कर्स means आने वाले भी होते हैं और जाने वाले भी होते हैं। ..(**व्यवधान**)..

श्री सभापति : आप बैठ जाइए। ..(**व्यवधान**).. प्लीज आप बैठ जाइए। ..(**व्यवधान**).. Let us hear the Minister...*(Interruptions)* Please, let us hear the clarification...*(Interruptions)* Silence, please...*(Interruptions)*

श्री मल्लिकार्जुन खरगे : सर, ये census के आंकड़े हैं।..(**व्यवधान**)..यह आंकड़ा आने वाले और जाने वाले दोनों का है। ..(**व्यवधान**)..

श्री तारिक अनवर : सर, इस पर डिसकसन होना चाहिए। ..(**व्यवधान**).. सर, इस मसले पर हाउस में डिसकसन होना चाहिए।..(**व्यवधान**)..

श्री सभापति : आप नोटिस दीजिए। ..(**व्यवधान**).. आप लिखकर दीजिए। ..(**व्यवधान**)..

श्री सतीश चन्द्र मिश्र : आप इस पर क्लेरिफिकेशन दीजिए कि कितने आने वाले वर्कर्स हैं और कितने जाने वाले वर्कर्स हैं? ..(**व्यवधान**).. सर, इस पर डिसकसन होना चाहिए। ..(**व्यवधान**)..

श्री सभापति : A suggestion has been made that there should be a discussion on this. Let the hon. Member give a notice, and it can be slated for a discussion. These points can be clarified...*(Interruptions)* They will all be clarified in the discussion.

SHRI S.S. AHLUWALIA: Sir, I just want to make one submission. Kindly instruct the Government that Ministers should come prepared...*(Interruptions)* They are not doing their homework...*(Interruptions)*

MR. CHAIRMAN: Please resume your places...*(Interruptions)* Let us get on with the Question Hour...*(Interruptions)* Now, Question No.184...*(Interruptions)* This Question is over.

SHRI MALLIKARJUN KHARGE: Sir, I want to clarify this.

MR. CHAIRMAN: No, no. This question is over. We will have a discussion on this and clarifications can be given then.

Freedom fighters receiving pension

*184. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters who are alive and receiving pension from Central Government;

(b) the number of freedom fighters who are receiving pension from State Governments but not from Central Government, State-wise;

(c) whether there is a difference in criteria adopted by Central and State Governments to recognize a person as freedom fighter;

(d) if so, the details thereof; and

(e) the details of programmes being run by his Ministry for welfare of freedom fighters who sacrificed their lives for the country?

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (e) A statement is laid on the Table of the House.